

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

IVN.P 16/2023 in C.P.(IB) 939/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.10.2023

NAME OF THE PARTIES: GANESH TRADERS V/s MRS JIGNA
DEVANG MEHTA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Manoj Mishra, Advocate appeared for the Petitioner.
2. Mr. Nitin Jain, Advocate i/b S. K. Singhi & Partners LLP appeared for the Intervenor.
3. Mr. Sanjay Dubey, Advocate appeared for the Respondent/Personal Guarantor.
4. Learned Counsel for the Personal guarantor informs that they have filed Writ Petition before the Hon'ble Supreme Court and the matter is listed on 02.11.2023.
5. Learned Counsel for the Petitioner informs that reply to the intervention application is ready and will hand over the copy to the Applicant and will file on the portal within one week.
6. List this matter on **05.12.2023** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)